

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.No.728 of 1997

Date of order : 6.2.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

ABHIJIT DEY & ANR

VS

UNION OF INDIA & ORS

For the applicants : None

For the respondents : Mr. S.K.Dutta, Counsel

O R D E R

None appears for the applicant even at the second call.

Ld. counsel for the respondents is present. The application is dismissed for default.



MEMBER(A)



VICE CHAIRMAN